

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 28  
CP(IB) 207 of 2017

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Ramesh T Mehta (HUF)

.....Applicant

V/s

Forever Precious Jewellery & Diamond Ltd

.....Respondent

**Order delivered on ..29/11/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Ld. Adv. Mr. Nipun Singhvi

For the IRP/RP :

For the Respondent :Ld. Adv. Mr. Parth Bhatt

Ld. Adv. Mr. Nilesh P Udernani (H.D.F.C)

**ORDER**

**IA/541 (AHM) 2021**

Despite our direction, Respondent did not file the reply.

Now, matter to proceed without reply.

**IA/542 (AHM) 2021**

Despite our direction, Respondent did not file the reply.

Now, matter to proceed without reply.

The matter stands adjourned to 19.01.2022.



(AJAI DAS MEHROTRA )  
MEMBER (TECHNICAL)



(MADAN B GOSAVI)  
MEMBER (JUDICIAL)